

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 156 of 2013

Dated : 23rd August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

Simran Wind Project Pvt. Ltd. & Ors. ... Appellant(s)

Versus

Central Electricity Regulatory Commission & Anr.Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Counsel for the Respondent(s): Mr. Pawan Upadhyay
Mr. Param Kr. Mishra for R.2

ORDER

It is represented by the learned counsel for the Appellant that all the Respondents have been served and he is filing the affidavit of service today.

Mr. Param Kr. Mishra is filing the Vakalatnama today on behalf of Respondent No.2 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 20.09.2013 after serving copy on the other side.

Post the matter on **20.09.2013.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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